

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 17395 of 2024

(SUBODH RICHARIYA Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 19-07-2024

Shri Pranay Pathak, Advocate for petitioner.

*Shri Ashish Anand Barnard, Additional Advocate General for
respondents No.1 to 4/State.*

Shri Sandeep Shukla, Advocate for respondent No.5.

Issue notice.

Notice is accepted by learned counsel appearing for respondents.

Status report be filed by the respondents within four weeks.

List after four weeks.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

सत्यमेव जयते

(VINAY SARAF)
JUDGE

m/-